

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 148 OF 2017 &  
IA NO. 379 OF 2017**

**Dated: 10<sup>th</sup> October, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Suryalakshmi Cotton Mills Ltd.**

**... Appellant(s)**

**Vs.**

**Bureau of Energy Efficiency & Anr.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Rohit Singh

Counsel for the Respondent(s) : Mr. Aneesh Sadhwani for R-1

**ORDER**

Heard the learned counsel for the parties.

It is represented that independent Auditor's report is still awaited. Learned counsel for Respondent No. 1 seeks two weeks' more time to file Auditor's report. Accordingly, two weeks' time is granted to file the report.

List the matter on **14.11.2018**.

**(S. D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*mk/kt*